

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Octopus Papers Limited Date of Commencement of Liquidation: 21-12-2022; List of Stakeholders as on Date: 20-01-2023; Name of IP: Mr. Premraj Ramratan Laddha; Process Number: 1; Last 5 digit of registration number: 10138

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	194300834	1	194300834				Annexure 3
4	Unsecured financial creditors	1	14000000	1	14000000				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	3086524				3086524		Annexure 6
7	Operational creditors (Government Dues)	2	257796668	2	257174825			621843	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	56944					56944	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	469240970	4	465475659		3086524	678787	